भी नवाब सिंह चौहान : इसमें यह पूछा गया है कि यह सिस्टम क्या है। तो क्या आप इसके बारे में कुछ प्रकाश डाल सकते हैं ?

Oral Answers

डा० के० एल० श्रीमाली : जो प्रश्न पूछा गया है उसी से यह स्पष्ट है कि 'ग्रोपन बक सिस्टम' क्या है। परीक्षा जब होगी, तो लडकों को किताबें दे दी जायंगी श्रौर खुली किताबीं में से वे उत्तर दे सकेंगे।

श्री देवकीनन्दन नारायण : क्या मैं जान सकता हं कि दनिया में और भी किसी देश में परीक्षा की यह पद्धति है ?

डा० के० एल० श्रीमाली: मझे मालम नहीं है। अमेरिका में वे यह जरूर करते हैं कि लड़के घर पर काम कर सकते हैं भ्रौर उसी के ग्राघार पर वे ग्रसेसमेंट करते हैं, लेकिन विस्तार से इसके बारे में ग्रभी मैं कोई उत्तर नहीं दे सकता।

श्री पी० एन० राजभोज: सरकार युनिफार्म परीक्षा पद्धति के लिए क्या कर रही है, कौन सा सिस्टम उसके विचाराधीन है, श्रीर क्या यह बात विश्वविद्यालय के क्षेत्र में आती है ?

डा० के० एल० श्रीमाली : जो यह प्रश्न पूछा गया था, उससे ग्राप जरा बाहर जा रहे हैं। शिक्षा पद्धति का सुधार करने के लिए कई कदम उठाये गये हैं। यदि सदस्य महोदय अलग से प्रश्न पूछेंगे, तो मैं उसका विस्तार से उत्तर देने के लिए तैयार हूं।

श्री डी० ए० मिर्जा : ग्रगर किताबें खोल कर इम्तहान लेंगे, तो यह इम्तहान किस तरह हुआ ?

डा० के० एल० श्रीमाली : यह एक श्रीपकाल्पनिक प्रश्न है । इसके लिए एक कमेटी नियुक्त की गई है, जो विचार कर रही है। अभी तो यह प्रश्न ही नहीं है।

श्री ग्रमोलख चन्द: ग्राजकल जो नकल चल रही है, उसको रोकने में यह स्कीम सहायक होगी ?

to Questions

डा० के० एल० श्रीमाली : मैं सुन नहीं सका ।

(कोई उत्तर नहीं दिया गया।)

## 'इंडस्ट्यल मैनेजमेंट पूल' के रिक्त स्थानों की पूर्ति के लिये प्रार्थना-पत्र

\*१२५. श्री नवाब सिंह चौहान : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि संघ-लोक-सेवा श्रायोग ने इंडस्ट्रियल मैनेजमेंट पूल के २०० रिक्त स्थानों की पूर्त्ति के लिये उम्मीदवारों से उनके मौजदा मालिकों के मार्फत प्रार्थना-पत्र मांगे हैं; श्रौर यदि ऐसा है, तो श्रब तक कितने प्रार्थना-पत्र आये हैं; और
- (ख) क्या सरकार को मूचना है कि बहत से मालिक ग्रंपने यहां काम करने वाले व्यक्तियों के प्रार्थना-पत्रों को ग्रागे नहीं भेज रहे हैं: ग्रीर यदि ऐसा है, तो सरकार ने इस सम्बन्ध में क्या कार्यवाही की है ?

## t [APPLICATIONS FOB FILLING IN VACANCIES IN THE INDUSTRIAL MANAGEMENT POOL

- \*125. SHRI NAWAB SINGH CHAU-HAN: Will the Minister for HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that the Union Public Service Commission has invited applications from condi-dates through their present employers, to fill in 200 vacancies in the Industrial Management Pool, and if so, how many applications have so far heen received; and
- <br/>b) whether Government are aware that many employers are not for-

tEnglish translation.

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wording applications of persons employed under them and if so, what steps Government have taken in the matter?]

गृह-काय मंत्रालय के राज्य मंत्री (श्री बी० एन० वातार): (क) जी हां; १४ मई १६५७ त क १७,७२३ प्रार्थना-पत्र ग्राये हैं।

(ख) समाचार पत्रों से सरकार को ऐसी शिकायतों की जानकारी मिली है। यदि कोई व्यक्ति अपने मालिक की इच्छा के विरुद्ध नौकरी के लिए प्रार्थना-पत्र देना चाहता है तो वह अपना पद-त्याग कर ऐसा कर सकता है। यदि वह अपने वर्तमान मालिक के पास ही रहना चाहता है तो उसके लिए यही हितकर होगा कि दूसरी नौकरी के लिए प्रार्थना-पत्र वह अपने मालिक की इच्छा से ही दे।

•(•[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI B. N. DATAR): (a) Yes; the number of applications received upto 14th May 1957 is 17.723.

(b) Government have noticed complaints of this nature appearing in the Press. If a person wishes to apply for employment contrary to the wishes of his employer, he can do so by resigning his post. If he chooses to continue with his present employer, it is in his interest that he should apply for alternative employment with the concurrence of the employer.]

श्री नवाब सिंह चौहान : जब इसका मकसद योग्य व्यक्तियों को लेना है, तो इस तरीके की पाबन्दी लगाने से क्या यह असर नहीं पड़ेगा कि योग्य व्यक्ति ग्रर्जी नहीं दे पायेंगे ?

श्री बी० एन० दातार : योग्य व्यक्ति बहुत मिलते हैं और ऐसी शर्त कई सर्विसों में लगाई गई है।

†English translation.

श्री नवाब सिंह चौहान : क्या सरकारी कर्मचारी भी इसमें प्रार्थनापत्र दे सकते हैं ?

to Questions

श्री बी० एन० दातार : जी हां।

श्री पी० एन० राजमोज : मैं जानना चाहता हूं कि मालिकों के मार्फत प्रार्थनापत्र मंगवाने का उद्देश्य क्या है ?

श्री बी० एन० दातार : उद्देश्य यह है कि नियुक्ति होने के बाद उनके रिलीव होने में जल्दी होगी ।

SHRI MAHESWAR NAIK: May I know the general and other qualifications required of the candidates?

SHRI B. N. DATAR: They must hold a degree of a recognised Indian University or an equivalent thereof. They must be within the age-limit of 25 to 45 years and they must have industrial or managerial experience for a period of five years.

SHRI D. A. MIRZA: Will there be any reservation made for the minority communities in this?

SHRI B. N. DATAR: Not for minorities but reservation there will be for the Scheduled Castes and the Scheduled Tribes.

SHRI D. A. MIRZA: It means reservation.

SHRI B. N. DATAR: I speak subject to correction.

SHRI M. GOVINDA REDDY: May I know whether applying for these posts means automatic securement 01 employment?

SHRI B. N. DATAR: How can it be automatic securement? Seventeen thousand applications are there and we are going to choose only 200 candidates.

SHRI M. GOVINDA REDDY: if that is so, what is the propriety of asking them to resign their present

posts at the time of applying for these posts?

SHRI B. N. DATAR: There are two points. One point is that if they want to secure service in this Pool, naturally the service that they are rendering in the private firms should not be dislocated. That aspect has also to be taken into account. Secondly, if the consent of the employer is available, then naturally relief would be easily available.

SHRI D. A. MIRZA: What are the communities that are classed as Scheduled Castes and Scheduled Tribes?

SHRI B. N. DATAR: The hon. Member is fully aware that only recently an Act was passed.

SHRI OOPIKRISHNA VIJAIVAR-GIYA: 1B this Pool the same as the Economic Service that Government was wanting to create?

SHRI B. N. DATAR: This Pool deals with the management side.

SHRI AMOLAKH CHAND: In view of the fact that a person will be permitted to apply if he resigns the job that he is holding at the time of applying, is it not desirable that this rule should be waived and that those who have applied earlier should also be considered?

SHRI B. N. DATAR: I have not been able to follow the trend of the hon. Member's question, Sir.

SHRI D. A. MIRZA: When will the selection be made?

SHRI B. N. DATAR: This selection will be made after we have received the recommendations of the Selection Board which is going to be appointed very soon.

SHRI AMOLAKH CHAND: The Minister said that a person's application would be considered if he sends it after resigning from the post that he is holding. Suppose he does not resign but looses his job imme-

diately. That being so, why can't the rule be waived?

SHRI B. N. DATAR: As I said, that rule is in the interests both of Government as well as of the private employers. This condition is considered advisable and it is already in force in a number of cases.

•126. [Postponed to 28th May 1957 as Unstarred Question No. 243-A.]

## UTILIZATION OF LIGNITE FOR MANU-FACTURING IRON

\*127. SHRI M. GOVINDA REDDY: Will the Minister for STEEL, MINES AND FUEL be pleased to state whether' Government are examining the prospects of utilising lignite for manufacturing iron in India?

THE MINISTER FOR STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): Yes, Sir.

SHRI M. GOVINDA REDDY: May I know whether experiments have been tried?

SARDAR SWARAN SINGH: In other countries, not in India vet.

SHRI M. GOVINDA REDDY: May I know whether the relative costs of production using lignite as well as electric smelting has been made and, if so, what will be the position?

SARDAR SWARAN SINGH: Investigation at the moment is in a very rudimentary stage and I would request the hon. Member to wait and see what the result is.

SHRI M. VALIULLA: I want to know whether this process is being utilised for steel also?

SARDAR SWARAN SINGH: The science has not yet advanced to this extent and nowhere in the world is this process being used for manufacturing steel.